

IN THE CENTRAL ADMINISTRATIVE
TRIBUNAL ADDITIONAL BENCH,
BANGALORE

ORDER SHEET

Application No. 966 of 1986

(W.P 38232/82)

Applicant

Respondent

Advocate for Applicant

Advocate for Respondent

Date	Office Notes	Orders of Tribunal
2.7.86	<p>This writ petition is obtained from High Court of Karnataka u/s 29 of Adm. Bench Tribunal. Pet 1985.</p> <p>There are three depts in this application. All of them have been served and represented by Counsel. Objections have not been filed. Matter is ready for being posted before Cal.</p> <p>Notice may be issued to respondents and to their counsel intimating fresh date of Hg. Applicants may be intimated through their counsel.</p> <p>A date may be fixed for intimation to both the parties.</p> <p>Registers</p> <p>Notice through <u>ST</u> Advocates.</p> <p>Post before Second 31/7/86</p> <p>No further proceedings to be taken w/o date for hearing. Date 3/1/86.</p>	

Date	Office Notes	Orders of Tribunal
	Notices issued to the parties through their advocates. on 18/7/86 ML 18/7/86	
31-7-86		None present for the applicant. Shri M. Vasudeva Rao, Counsel, present for the Respondents. This application is posted for hearing on 22.10.86. Let notice be issued to Counsel for the applicant intimation the date of hearing.
5-8-86	Notice # issued to Advocate for Applicant in added to file. Notice served to the Advocate for Applicant	BSO JL
23.10.1986		RKRJ/PS (M)
		None present for the applicant. Shri M. Vasudeva Rao, learned counsel present for respondents. Shri Vasudeva Rao informs us that the applicant died on 12.8.1986 and that, therefore, this application no longer survives for consideration. The application is, therefore, dismissed.
11-12-86	Order dated 23-10-86 issued to all the parties concerned. A.	Chdhu P. L. - MEMBER (J) 23.10.1986 MEMBER (A) 23.10.1986 bsv